

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.09.2012

OA No. 344/2011

Mr. S. Shrivastava, proxy counsel for
Mr. Amit Mathur, counsel for applicant.
Mr. R.G. Khinchi, counsel for respondents.

In view of the directions issued by this Bench of the Tribunal on 07.08.2012, the learned counsel appearing for the respondents placed before us the result of the applicant in sealed cover. We have perused the same. As informed by the Officer-in-Charge, learned counsel appearing for the respondents submits that the passing marks for S.T. category are 50 marks. Upon careful perusal of the result, it appears that the applicant is only able to secure 31 marks. Therefore, the applicant may not be declared pass.

In view of the said result, the present Original Application does not survive more as the applicant is not able to secure passing marks. Accordingly, the present Original Application stands dismissed as having become infructuous. The result of the applicant is returned back to the learned counsel appearing for the respondents after putting the same in sealed cover.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat